

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †2043**  
ANSWERED ON 31<sup>ST</sup> JULY, 2025

**FOOD PROCESSING INDUSTRIES IN BIHAR**

**†2043. SHRI GOPAL JEE THAKUR:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the steps being taken by the Government to set up food processing industries;
- (b) the number of such industries proposed to be set up in the State of Bihar during the current year;
- (c) the manner in which assistance is being provided to the food processing industry under the Production Linked Incentive (PLI) scheme; and
- (d) whether the Government proposes to set up a maize processing industry in Darbhanga district and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a) & (b) :** In order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its Central Sector Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme & Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme across the country including Bihar.

These schemes are not region specific but demand driven and MoFPI does not set up food processing units on its own.

So far, MoFPI has sanctioned 2 Mega Food Parks, 5 Cold Chain projects, 1 Agro-processing Cluster, 5 Food Processing Units with approved grant in aid of Rs 160.06 crores under corresponding component schemes of PMKSY in the State of Bihar till 30.06.2025.

A total of 25,349 micro food processing enterprises have been approved with subsidy of Rs 570.16 crores for assistance under PMFME in the State of Bihar till 30.06.2025.

So far, Food processing projects at 7 locations with committed investments of Rs 488.66 crores have been approved for assistance under various categories of the PLISFPI scheme in the State of Bihar till 30.06.2025.

**(c):** PLISFPI, implemented by MoFPI, is targeted to facilitate expansion of food processing capacity by creating champion brands in Food Processing Sector with total outlay of Rs 10,900 Cr for a period of 6 years (2021-22 to 2026-27). A total of 170 proposals have been approved for assistance under different categories of PLISFPI. The details of incentives available under PLISFPI is at **Annexure**.

**(d):** Ministry extends financial support to prospective entrepreneurs for setting up of different kinds of food processing industries including maize based processing, through its schemes across the country including Darbhanga district of Bihar.

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. †2043 FOR ANSWER ON 31<sup>ST</sup> JULY, 2025 REGARDING “FOOD PROCESSING INDUSTRIES IN BIHAR”**

**Incentives available under Production Linked Incentive Scheme for Food Processing Industry (PLIS-FPI)**

- i. The beneficiary should achieve minimum year on year sales growth of 10% for claiming incentive under Category-I, Category-II and Millet-Based Products components of the Scheme. Under Category -I component, the companies have to make committed investments to increase their production capacities. If a company does not make the committed investment upto end of 2023-24, it is not eligible to receive incentives under the Scheme.
- ii. Under Category-III, i.e., Branding and Marketing component, a company is eligible for financial incentives @ 50% of expenditure incurred on Branding & Marketing abroad subject to a maximum of 3% of Sales of food products or Rs 50 crore per year, whichever is less. The minimum expenditure should be Rs. 5 crore over a period of five years.

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